

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1921

ANSWERED ON:05.08.2010

INCIDENTS OF TECHNICAL SNAGS IN AIRLINES

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Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the number of incidents of tyre burst and other technical snags in private and public sector airlines during the last two years;
- (b) the steps taken by the Government to deal with such incidents;
- (c) whether the Government has decided to penalise the concerned airlines; and
- (d) if so, the details in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION(SHRI PRAFUL PATEL)

(a):- Twenty nine incidents of tyre burst involving airplanes of scheduled airlines were reported to Directorate General of Civil Aviation (DGCA) during the last three years. As regards technical snags, only those technical snags leading to notifiable incidents are reported to DGCA, details of which are under compilation.

(b):- All incidents, including tyre burst incidents are investigated as per the laid down procedure. Safety recommendations emanating from investigation of accidents/ incidents are implemented by the concerned agencies so as to prevent recurrence of similar incidents. Various preventive programmes have been initiated by Directorate General of Civil Aviation (DGCA), to avoid air accidents/ incidents, which include safety audits, surveillance inspections, dissemination of safety information, issue of Air Safety Circular/ Civil Aviation Requirements, etc.

(c) and (d):- DGCA takes appropriate actions depending on the severity of incident and culpability of the airlines.